(6)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/139/2018

NAME OF THE PETITIONER(S)

: MANIMANGALAM NATURAL CONCEPTS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, KERALA

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Bijoy P Pulyee Compay Secretary For JM ASOCIATORO.

ORDER

Representative for the Applicant present and prayed for time to make submissions. At request, time is enlarged. Put up on **08.03.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk